

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of Shri Alok Kumar Verma, Judicial Officer, as Judge of the Uttarakhand High Court.

The above recommendation made by the Chief Justice of the Uttarakhand High Court on 9th January, 2019, in consultation with his two senior-most colleagues has the concurrence of the Chief Minister and the Governor of Uttarakhand.

In order to ascertain suitability of Shri Alok Kumar Verma for elevation to the High Court, we have consulted our colleague conversant with the affairs of the Uttarakhand High Court. A copy of his letter of opinion received in this regard is placed below.

For purpose of assessing merit and suitability of Shri Alok Kumar Verma for elevation to the High Court, we have carefully scrutinized the material placed on record including the observations of the Department of Justice made therein. Apart from this, we considered it appropriate to invite Shri Alok Kumar Verma for interaction. On the basis of interaction and having regard to all relevant factors, the Collegium is of the considered view that Shri Alok Kumar Verma is suitable for being appointed as Judge of the Uttarakhand High Court.

We have also taken note of the fact that the above proposal involves non-recommendation of some senior Judicial Officers. In this regard, the High Court Collegium in its Minutes dated 8th and 9th January, 2019 has duly recorded reasons for not recommending names of these Judicial Officers. We are in agreement with the justification given by the High Court Collegium for not recommending these senior Judicial Officers.

In view of the above, the Collegium resolves to recommend that Shri Alok Kumar Verma, Judicial Officer, be appointed as Judge of the Uttarakhand High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V.Ramana), J.

May 06, 2019.

